

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVATION
LOK SABHA**

UNSTARRED QUESTION NO:11

ANSWERED ON:26.02.2002

CONSTRUCTION OF RESIDENTIAL QUARTERS NEAR TUGHLAKABAD FORT

VILAS BABURAO MUTTEMWAR

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVATION be pleased to state:

(a) whether some quarters for residential purposes are being constructed near the Tughlakabad Fort in Delhi in complete violation of the Delhi Urban Art Commission Act; and

(b) if so, the number of residential quarters constructed despite the Archaeological Survey of India's opposition and the reasons therefor?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVATION (SHRI BANDARU DATTATREYA)

(a)&(b): The information is being collected and will be laid on the Table of the Sabha.